

Wyand gold field which extends from Nilgiri district (Tamil Nadu) to Kozhikode district in (Kerala) has revealed poor gold mineralisation on Kerala side and therefore does not warrant any mining activity. Investigation of alluvial gold in Nilambur Valley in Kozhikode district has also indicated the reserves too small for any viable economic exploitation.

U.S. Arms Aid to Pakistan through Third Countries

1714. SHRI C. JANARDHANAN : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the U.S.A. continues to supply military hardwares to Pakistan through third countries ; and

(b) if so, the quantity and value of such supplies received by Pakistan, since March, 1971 ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) and (b). The U.S. Government have denied that the US Government is supplying military hardware to Pakistan through third countries. According to them, since March, 1971, no requests for such transfers have been received and no permission has been granted.

भारतीय दूतावासों पर धम

1715. श्री मुल्की राज सेनी : क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) किन-किन देशों में भारत के दूतावास हैं ;

(ख) उन पर सरकार का प्रति वर्ष कितना व्यय होता है ; और

(ग) भारतीय प्रशासनिक सेवा अथवा भारतीय सिविल सेवा में कौन-कौन से अधिकारी राजदूत के रूप में नियुक्त हैं ?

विदेश मन्त्रालय में उप-मन्त्री (श्री सुरेन्द्र पाल सिंह) : (क) से (ग). विवरण सदन की मेज पर रख दिया गया है। [प्रश्नालय में रखा गया देखिये संख्या एल० टी०— 1116/71]

Grant of City Allowance to Employees of Rourkela Steel Plant

1716. SHRI GAJADHAR MAJHI : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether there is any provision of allowing the employees of Hindustan Steel Limited to draw City Allowances including House Rent and City Compensatory Allowance ;

(b) whether the employees of Rourkela Steel Plant are getting City Allowances ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STEEL AND MINES (SHRI S. MOHAN KUMAR-MANGALAM) : (a) Yes. Sir.

(b) No, Sir.

(c) In terms of the rules of the Company governing the grant of house rent and city compensatory allowances, these allowances are admissible to employees stationed at certain localities specified in this behalf on the lines of the corresponding rules of the Central Government. Rourkela is not one of the localities so specified.

गैर-मान्यता प्राप्त यूनियनों

1717. श्री हुकम चंद कछवाय :

श्री धार० बी० बड़े :

क्या धम और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने कुछ श्रमिक यूनियनों से, जो अभी तक मान्यता प्राप्त नहीं हैं, मान्यता के संबंध में विचार करने के लिए यूनियनों की संख्या तथा सदस्य संख्या के सम्बन्ध में स्टेटमेंट मांगा है ; और

(ख) यदि हां, तो इस बीच किन-किन यूनियनों ने इस प्रकार का स्टेटमेंट सरकार को दिया है और अखिल भारतीय स्तर पर उनमें से प्रत्येक की सदस्य संख्या कितनी-कितनी है ?

धम और पुनर्वास मंत्री (श्री धार० के० साबिलकर) : (क) और (ख). श्रमिकों के कुछ केन्द्रीय संगठनों से अनुरोध किया गया था कि